## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU SUPPLEMENTARY CAUSE LIST DATED **17.06.2025** (TUESDAY)
CHENNAI BENCH **(HYBRID MODE) 10.30 AM** 

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

## For Delivery of Order

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	IA No. 614/2025 (For Clarification) in Comp App (AT) (CH) (Ins) No. 374/2024	Meridian Educational Society Vs Butta Infrastructure Pvt. Ltd. (Under Liquidation)	Mr. Avinash Krishnan Ravi	Mr. Y Suryanaryana

By order of Hon'ble Member (Judicial)

Chennai Bench

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